

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No2
TP/10(AHM)2022
(CP 185 of 2015)

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jyoti Paints Limited
V/s
C M Smith & Sons Limited

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv. a/w. Ms. Anushree Soni, Adv.
For the Respondent :

ORDER

This is a winding up petition transferred from Hon'ble Gujarat High Court vide order dated 30.11.2021. The form-5 in pursuance of the claim in the said winding up petition order is filed. We have perused the order dated 30.11.2021 passed by the Hon'ble' Gujarat High Court.

Issue notice.

List on 20.10.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

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DR. DEEPTI MUKESH
MEMBER (JUDICIAL)